THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants, 2023-24.

SUPPLEMENTARY DEMANDS FOR GRANTS OF UNION TERRITORY OF JAMMU AND KASHMIR, 2023-24

MR. CHAIRMAN: Supplementary Demands for Grants of Union Territory of Jammu and Kashmir, 2023-24; Shrimati Nirmala Sitharaman.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants in respect of Union territory of Jammu and Kashmir (with Legislature) for the year 2023-24.

THE INTERIM BUDGET OF UNION TERRITORY OF JAMMU AND KASHMIR, 2024-25

MR. CHAIRMAN: The Interim Budget of Union Territory of Jammu and Kashmir, 2024-25; Shrimati Nirmala Sitharaman.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table:—

- (i) Statements (in English and Hindi) of the estimated receipts and expenditure (2024-25) of the Union territory of Jammu and Kashmir (with Legislature).
- (ii) Statement under Fiscal Responsibility and Budget Management Act, 2006 (in English and Hindi).

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS - Contd.

MR. CHAIRMAN: Now, Dr. Prashanta Nanda.

डा. प्रशांत नन्दा (ओडिशा): सभापति महोदय, इस सभागृह में उपस्थित सभी सभासदों को मेरा नमस्कार। जय जगन्नाथ!